

ITEM NO.18 Court 4 (Video Conferencing) SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s).80/2022

MD FAISAL UDDIN Petitioner(s)

VERSUS

SUPERINTENDENT OF POLICE (CYBER CRIME) Respondent(s)

(FOR ADMISSION)

WITH

W.P.(Cr1.) No. 88/2022 (PIL-W)
(FOR ADMISSION and IA No.33503/2022-EXEMPTION FROM FILING O.T.)

W.P.(Cr1.) No. 79/2022 (X)
(FOR ADMISSION)

W.P.(Cr1.) No. 78/2022 (X)
(FOR ADMISSION)

Date : 25-03-2022 These petitions were called on for hearing today.

CORAM : HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s) Ms. Shahrukh Alam, Adv.
Ms. Rashmi Singh, Adv.
Mr. Shantanu Singh, Adv.
Ms. Sumita Hazarika, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1 Issue notice.
- 2 Tag with Writ Petition (Cr1) No 470 of 2021.
- 3 Pending further orders, there shall be a stay of further proceedings in Case No. 2021 WAG 181 dated 3 November 2021, West Agartala Police Station, Tripura.

(SANJAY KUMAR-I)
AR-CUM-PS

(SAROJ KUMARI GAUR)
COURT MASTER